

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.11.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/755/2022 in CP (IB) No.187/7/HDB/2020
NAME OF THE COMPANY	RaigarhChampa Rail Infrastructure pvt Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	RaigarhChampa Rail Infrastructure pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/755/2022

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.
Ld. Counsel Mr. Sandeep Bajaj for the Respondent.

Matter is adjourned to 03.01.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)